

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 340 of 2020**

**In the matter of:**

**Facor Alloys Ltd. & Anr.**

**...Appellants**

**Vs.**

**Bhuvan Madan, RP of  
Ferro Alloys Corporation Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellants: Mr. Gaurav Mitra, Mr. N. S. Ahluwalia and Mr. Adhish Sharma, Advocates.**

**Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Karan Kanwal, Advocates for R-1.  
Mr. Rishub Kapoor and Mr. Shikhar Singh, Advocates for R-2 (REC Ltd.)  
Mr. Diwakar Maheshwari and Ms. Pratiksha Mishra, Advocates for R-3.**

**ORDER**

**28.02.2020:** Let notice be issued upon Respondents by Speed Post. Requisites alongwith process fee, if not already filed, be filed by tomorrow. If the Appellant provides email address of the Respondents, let notice be also issued through email.

Post the case 'for admission (after notice)' on **20<sup>th</sup> March, 2020.**

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*am/nn*